

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2396**

TO BE ANSWERED ON: MARCH 09, 2018 / PHALGUNA 18, 1939 (SAKA)

**MODEL DISTRICTS**

**2396: SHRI R. DHRUVA NARAYANA:**

Will the Minister of **FINANCE** be pleased to state:

- (a) the details of districts of the country which have been identified to be models of developments through accelerated investments in social services and infrastructure;
- (b) the criteria on the basis of which these districts were selected;
- (c) whether any district in the State of Karnataka has made it to this list; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI PON. RADHAKRISHNAN)**

(a) The schemes of Government of India and State Governments are launched with the specific objectives to develop the districts. Most of the Central Sponsored Schemes are pan-India in their coverage. Moreover, Government of India has launched an initiative to pay focused attention to 115 districts, which show relatively less progress in key social outcome. Statement indicating details of these 115 districts is at **Annexure-I**.

(b) These districts have been selected on the basis of following criteria: -

(i) 80 districts selected on the basis of a composite index comprising of public data on deprivation enumerated in Socio Economic Caste Census (SECC) status of the districts on key indicators i.e. deprivation, health and nutrition, education and basic infrastructure. A statement showing weights assigned to the indicators is at **Annexure II**. While selecting districts, capacity of states to transform them have been kept in mind. Also, efforts have been made to select at least one district from each State (except Goa).

(ii) 35 districts affected by Left Wing Extremism and selected by Ministry of Home Affairs.

(c) & (d) Two districts of Karnataka namely Yadgir and Raichur are included in the list.

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**Annexure-I**

**Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 2396 for 09.03.2018**

**List of 115 Districts for convergence and focused attention**

<b>State</b>	<b>NITI Aayog's 30 Districts</b>	<b>Ministries pool of 50 districts</b>	<b>MHA 35 LWE Districts</b>	<b>Total</b>
Andhra Pradesh		1. Vizianagram	1. Visakhapatnam	3
Andhra Pradesh		2. Cuddapah		
Arunachal Pradesh		1. Namsai		1
Assam	1. Darrang	1. Udalgiri		7
Assam	2. Dhubri	2. Hailakandi		
Assam	3. Barpeta			
Assam	4. Goalpara			
Assam	5. Baksa			
Bihar	1. Katihar	1. Khagaria	1. Aurangabad	13
Bihar	2. Begusarai	2. Purnia	2. Banka	
Bihar	3. Sheikhpura		3. Gaya	
Bihar	4. Araria		4. Jamui	
Bihar	5. Sitamarhi		5. Muzaffarpur	
Bihar			6. Nawada	
Chhattisgarh		1. Korba	1. Bastar	10
Chhattisgarh		2. Mahasamund	2. Bijapur	
Chhattisgarh			3. Dantewada	
Chhattisgarh			4. Kanker	
Chhattisgarh			5. Kondagaon	
Chhattisgarh			6. Narayanpur	
Chhattisgarh			7. Rajnandgaon	
Chhattisgarh			8. Sukma	
Gujarat		1. Narmada		2
Gujarat		2. Dahod		
Haryana		1. Mewat		1
Himachal Pradesh		1. Chamba		1
Jammu and Kashmir		1. Kupwara		2
Jammu and Kashmir		2. Baramula		
Jharkhand	1. Sahebganj	1. Godda	1. Latehar	19
Jharkhand	2. Pakaur		2. Lohardaga	
Jharkhand			3. Palamu	
Jharkhand			4. Purbi Singhbhum	
Jharkhand			5. Ramgarh	
Jharkhand			6. Ranchi	
Jharkhand			7. Simdega	
Jharkhand			8. West Singhbhum	
Jharkhand			9. Bokaro	
Jharkhand			10. Chatra	
Jharkhand			11. Dumka	
Jharkhand			12. Garhwa	
Jharkhand			13. Girdih	

Jharkhand			14. Gumla	
Jharkhand			15. Hazaribagh	
Jharkhand			16. Khunti	
Karnataka		1. Yadgir		2
Karnataka		2. Raichur		
Kerala		1. Wayanad		1
Madhya Pradesh	1. Damoh	1. Chhatarpur		8
Madhya Pradesh	2. Singrauli	2. Rajgarh		
Madhya Pradesh	3. Barwani	3. Guna		
Madhya Pradesh	4. Vidisha			
Madhya Pradesh	5. Khandwa			
Maharashtra	1. Nandurbar	1. Washim	1. Gadchiroli	4
Maharashtra		2. Osmanabad		
Manipur		1. Chandel		1
Meghalaya		1. Ribhoi		1
Mizoram		1. Mamit		1
Nagaland		1. Kiphire		1
Odisha	1. Rayagada	1. Kandhamal	1. Koraput	8
Odisha	2. Kalahandi	2. Gajapati	2. Malkangiri	
Odisha		3. Dhenkanal		
Odisha		4. Balangir		
Punjab		1. Ferozpur		2
Punjab		2. Moga		
Rajasthan	1. Baran	1. Dholpur		5
Rajasthan	2. Jaisalmer	2. Karauli		
Rajasthan		3. Sirohi		
Sikkim		1. West Sikkim		1
Tamil Nadu		1. Ramanathapuram		2
Tamil Nadu		2. Virudhunagar		
Telangana		1. Bhoopalpalli	1. Khammam	3
Telangana		2. Asifabad		
Tripura		1. Dhalai		1
Uttar Pradesh	1. Chitrakoot	1. Chandauli		8
Uttar Pradesh	2. Balrampur	2. Siddharthnagar		
Uttar Pradesh	3. Bahraich	3. Fatehpur		
Uttar Pradesh	4. Sonbhadra			
Uttar Pradesh	5. Shravasti			
Uttarakhand		1. Haridwar		2
Uttarakhand		2. Udham Singh Nagar		
West Bengal	1. Murshidabad	1. Nadia		5
West Bengal	2. Maldah	2. Dakshin Dinajpur		
West Bengal	3. Birbhum			
<b>Total</b>	<b>30</b>	<b>50</b>	<b>35</b>	<b>115</b>

\*at this stage State of Odisha (8 districts), Kerala (1 district) and West Bengal (5 District) have not joined this programme. If these are excluded, there would be 101 districts.

**Statement referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 2396 for 09.03.2018**

<b>Databases</b>	<b>Sector</b>	<b>Weight</b>
Landless households dependent on Manual labour (Socio Economic Caste Census – Deprivation 7)	Deprivation	25%
Ante natal care (National Health & Family Survey (NHFS-4))	Health & Nutrition	7.5%
Institutional delivery (NHFS-4)		7.5%
Stunting of children below 5 years (NHFS-4)		7.5%
Wasting in children below 5 years (NHFS-4)		7.5%
Elementary dropout rate (Unified District Information System for Education (U-DISE 2015-16))	Education	7.5%
Adverse pupil teacher ratio (U-DISE 2015-16)		7.5%
Un-electrified households (Ministry of Power)	Infra	7.5%
Households without individual toilets (Ministry of Drinking Water and Sanitation)		7.5%
Un-connected PMGSY village (Ministry of Rural Development)		7.5%
Rural Households without access to water (Ministry of Drinking Water and Sanitation)		7.5%
<b>Total</b>		<b>100%</b>